

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 1119

TO BE ANSWERED ON JULY 24, 2018

SMART CITIES MISSION

No. 1119 SHRI ANIL SHIROLE:
SHRI PRAHLAD SINGH PATEL:
DR. KIRIT SOMAIYA:
PROF. RICHARD HAY:
DR. P. K. BIJU:
SHRI PARBHUBHAI NAGARBHAI VASAVA:
SHRI GEORGE BAKER:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the salient features of the Smart Cities Mission presently under implementation in the country;
- (b) whether the Government has selected a number of cities under the Smart Cities Mission and if so, the details thereof along with the progress made towards making these cities Smart Cities, State-wise including Madhya Pradesh;
- (c) the details of the funds sanctioned, allocated and utilized under this Mission since its inception, State/UT-wise including West Bengal, Kerala and Maharashtra;
- (d) whether the progress of the work is very slow in some of the States; and
- (e) if so, the details thereof and the reasons therefor along with the action taken by the Government in this regard, State/ UT-wise?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

- (a): The salient features of the Smart City Mission are competition to select cities, citizen-driven planning, area-based development, application of smart solutions and establishment of Special Purpose Vehicle (SPV) for implementation.
- (b)& (c): A total of 100 Smart Cities have been selected for development as Smart Cities. The list of cities selected is at Annexure-I.

These cities have proposed a total of 5151 projects at an estimated cost of Rs. 2,05,018 crores in their Smart City Proposals. Out of these, 1,111 projects worth Rs. 35,176.95 crores have been completed or are under implementation; tendering has started for 436 projects worth Rs. 20,542 crores. An amount of Rs. 11340.20 crores has, so far, been released by Government of India to States/UTs for Smart Cities. State-wise funds released and progress of projects is at Annexure-II.

- (d) & (e): The progress of implementation depends on the Round of selection. The 100 cities have been selected over a period of three years starting from the first Round in January 2016 and ending with the fourth round in June 2018. After selection of a city, activities like incorporation of Special Purpose Vehicle (SPV), appointment of Project Management Consultants (PMCs), preparation of Detailed Project Reports (DPRs), preparation of Request for Proposals (RFPs) have to be completed before the projects can be grounded. These activities take around 15-18 months from the date of selection of a Smart city.

The Ministry is regularly interacting with the States/Smart Cities through Video Conferences, review meetings, field visits, Workshops etc. at various levels to assess the performance of the cities and to handhold them for improving the same. At the national level, the implementation of Smart Cities Mission is being monitored by an Apex Committee headed by Secretary, Ministry of Housing and Urban Affairs. At State level, State level High Powered Steering Committee (HPSC) chaired by the Chief Secretary has been established. A Smart City Advisory Forum at the city level comprising of District Collector, MP, MLA, Mayor, CEO of SPV, local youths, technical experts etc. advises and enable collaboration among various stakeholders as per Smart city guidelines. Besides, Ministry of Housing and Urban Affairs nominee Directors on the Boards of SPVs are also monitoring the progress in respective cities on a regular basis.

Annexure-I referred to in Part (b) of the reply to
Lok Sabha Question Dy. No. 1119 to be answered on 24.07.2018
List of Cities selected in various Rounds under
Smart Cities Mission-State-wise

Sl. No.	Name of State/UT	Cities selected in various Rounds
1.	Andaman & Nicobar Islands	1. Port Blair
2.	Andhra Pradesh	1. Vishakhapatnam 2. Tirupati 3. Kakinada 4. Amaravati
3.	Arunachal Pradesh	1. Pasighat 2. Itanagar
4.	Assam	1. Guwahati
5.	Bihar	1. Muzaffarpur 2. Bhagalpur 3. Patna 4. Biharsharif
6.	Chandigarh	1. Chandigarh
7.	Chhattisgarh	1. Raipur 2. Bilaspur 3. Naya Raipur
8.	Daman & Diu	1. Diu
9.	Dadra & Nagar Haveli	1. Silvassa
10.	Delhi	1. New Delhi Municipal Council
11.	Goa	1. Panaji
12.	Gujarat	1. Gandhinagar 2. Ahmedabad 3. Surat 4. Vadodara 5. Rajkot 6. Dahod
13.	Haryana	1. Karnal 2. Faridabad
14.	Himachal Pradesh	1. Dharamshala 2. Shimla
15.	Jammu & Kashmir	1. Jammu 2. Srinagar
16.	Jharkhand	1. Ranchi
17.	Karnataka	1. Mangaluru 2. Belagavi 3. Shivamogga 4. Hubballi-Dharwad 5. Tumakuru 6. Davanegere 7. Bangalore
18.	Kerala	1. Kochi 2. Thiruvananthapuram
19.	Lakshadweep	1. Kavaratti
20.	Madhya Pradesh	1. Bhopal 2. Indore 3. Jabalpur 4. Gwalior 5. Sagar 6. Satna 7. Ujjain

21.	Maharashtra	1.PimpriChinchwad 2.Nashik 3.Thane 4.Solapur 5.Nagpur 6.Kalyan-Dombivali 7.Aurangabad 8.Pune
22.	Manipur	1. Imphal
23.	Meghalaya	1.Shillong
24.	Mizoram	1. Aizawl
25.	Nagaland	1. Kohima
26.	Odisha	1. Bhubaneshwar 2. Raurkela
27.	Puducherry	1. Puducherry
28.	Punjab	1. Ludhiana 2. Jalandhar 3. Amritsar
29.	Rajasthan	1. Jaipur 2. Udaipur 3. Kota 4. Ajmer
30.	Sikkim	1.Namchi 2.Gangtok
31.	Tamil Nadu	1. Tiruchirapalli 2. Tirunelveli 3. Thanjavur, 4. Tiruppur, 5. Salem, 6. Vellore, 7. Coimbatore, 8. Madurai, 9. Thoothukudi 10. Chennai 11.Erode
32.	Telangana	1. Karimnagar 2. Greater Warangal
33.	Tripura	1. Agartala
34.	Uttar Pradesh	1. Aligarh 2. Jhansi 3. Kanpur 4. Allahabad 5. Lucknow 6. Varanasi 7. Agra 8. Bareilly 9. Moradabad 10. Saharanpur
35.	Uttarakhand	1. Dehradun
36.	West Bengal	1. New Town Kolkata
	Total	100

**Annexure-II referred to in Part (b) &(c) of the reply to
Lok Sabha Question Dy. No. 1119 to be answered on 24.07.2018**

**State wise breakup of progress of projects under
Smart Cities Mission**

State	Fund Released(Rs. In crores)	Tender Issued		Completed/Under Implementation	
		Number of Projects	Cost (Rs. In crores)	Number of Projects	Cost (Rs. In crores)
Andaman Nicobar Islands	196			1	5.05
Andhra Pradesh	612	28	1002.72	53	643.39
Arunachal Pradesh	20			0	0.00
Assam	196	5	513.45	6	24.66
Bihar	325	11	635.46	10	1052.79
Chandigarh	196	3	57.35	21	233.64
Chhattisgarh	306	16	416.92	56	600.52
Dadra and Nagar Haveli	54			0	0.00
Daman and Diu	54			0	0.00
Delhi	196	4	166.65	58	1015.58
Goa	118.2	4	24.06	14	253.72
Gujarat	700	38	3640.93	129	6608.16
Haryana	215	8	388.55	6	6.59
Himachal Pradesh	216	2	8.20	12	209.94
Jammu and Kashmir	40	1	17.00	0	0.00
Jharkhand	196	4	562.80	14	1314.68
Karnataka	913	62	1216.67	67	2262.39
Kerala	248	7	178.80	5	74.55
Lakshadweep	0			0	0.00
Madhya Pradesh	1022	47	1332.94	214	5354.58
Maharashtra	1434	48	4810.80	119	3799.84
Manipur	111			1	1.50
Meghalaya	2	0	0.00	0	0.00
Mizoram	55			0	0.00
Nagaland	111	1	32.28	0	0.00
Odisha	386	4	1256.11	27	3168.71
Puducherry	102			1	14.83
Punjab	258	7	176.84	5	184.53
Rajasthan	784	49	1528.12	140	3400.99
Sikkim	134	3	14.68	4	246.83
Tamil Nadu	1000	24	589.32	35	1442.96
Telangana	114	10	288.33	7	124.56
Tripura	196	9	156.95	6	18.84
Uttar Pradesh	800	41	1526.08	99	3103.12
Uttarakhand	22			0	0.00
West Bengal	8			1	10.00
Grand Total	11340	436	20542.01	1111	35176.95
